

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 45/TT/2011

(Petition No. 111/TT/2012)

Date: 30.12.2011

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval under regulation 86 of CERC terms and conditions of tariff Regulations 2009 for determination of Transmission Tariff from anticipated DOCO 01.01.2012 to 31.03.2014 for 400KV D/C Neemrana-Sikar line along with associated bays under Northern Region System Strengthening Scheme-XVII, for tariff block 2009-14 period in Northern Region

Sir,

In continuation of this Commission's earlier letter dated 16.12.2011 on the above subject seeking certain information by 16.1.2012, I request you to furnish the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.11.2012:

- (i) In case there is change in anticipated date of commercial operation, the CA/ management certificate certifying the actual expenditure up to the date of commercial operation, projected additional capital expenditure thereafter, and the funding pattern as on date of commercial operation as well as for the add cap;
- (ii) Details of IDC and IEDC for delay period of 4 months and if there is further delay, the IDC and IEDC corresponding to that period;
- (iii) Repayment schedule for Bond XXXVI.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)